

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP (IB) No. 176/CTB/2019, IA (IB) No. 180/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Punjab National Bank -Vs- Plutus Infraventure Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Swayamjit Rout, Adv. (for Liq.)

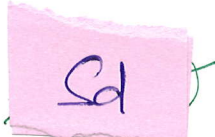
For Respondent (s)

Mr. S. K. Acharya, Adv.

ORDER

Both sides counsel present. Pleadings are complete. List the matter for hearing on 18.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)